

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

DISTRICT AND SESSIONS JUDGES – Transfers and Postings of District and Sessions Judges – ORDERS - ISSUED.

ROC.NO.2133/2022-B.SPL.

NOTIFICATION NO.235 –B.SPL.

DATED:27.05.2022.

READ:

The High Court is pleased to pass the following Transfers and Postings of District Judges:-

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The District and Sessions Judges, mentioned in Column Number 2, are transferred and posted to the stations mentioned in Column Number 3, of the corresponding row. Further, the officers mentioned in Column Number 2, are directed to handover charge of their post **and also the post(s) for which they have been holding in full additional charge**, if any, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the post(s) for which his/her predecessor is holding full additional charge**, if any, from the officers mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI K.SUDERSHAN, III Additional District and Sessions Judge, Asifabad, Adilabad District.	XII Additional District and Sessions Judge, Vikarabad, Rangareddy District Vice Sri Y. Jaya Prasad Transferred	I Additional District and Sessions Judge, Adilabad.	Special Judge for trial of cases filed under SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.

2.	SRI D.VENKATESH, II Additional District and Sessions Judge (Fast Track Court) Adilabad at Mancherial	XVI Additional. District and Sessions Judge – Cum-XVI Addl. Metropolitan Sessions Judge–Cum-III Additional Judge, Family Court, Malkajiri, Rangareddy District Vice Sri V.Bala Bhaskara Rao Transferred	I Additional District and Sessions Judge, Adilabad.	Judge, Family Court, L.B.Nagar, Rangareddy District.
3.	SMT. HARISHA, VII Additional District and Sessions Judge, (Fast Track Court), Nirmal, Adilabad District	IX Additional District and Sessions Judge (Fast Track Court)-cum- IX Additional Metropolitan Sessions Judge, L.B. Nagar, R.R. District Vice Smt. Y. Padma Transferred	I Additional District and Sessions Judge, Adilabad.	Judge, Additional Family Court, L.B.Nagar, Rangareddy District
4.	SMT. P.LAKSHMI SARADHA, Judge, Principal Family Court –cum- Additional Chief Judge, City Civil Court, Hyderabad	VIII Additional District and Sessions Judge, Medak Vice Smt. K. Maruthi Devi Transferred	II Additional Chief Judge, City Civil Court, Hyderabad	Smt. M.Bhavani
5.	SMT. V.SHARADA DEVI Judge, I Additional Family Court, City Civil Court, Hyderabad .	Judge, Principal Family Court-cum- Additional Chief Judge, City Civil Court, Hyderabad. Vice Smt. P.Lakshmi Saradha Transferred	II Additional Chief Judge, City Civil Court, Hyderabad	II Additional Chief Judge, City Civil Court, Hyderabad.
6.	SRI D.RAVINDRA SHARMA, XXVI Additional Chief Judge, City Civil Court, Hyderabad	III Additional District and Sessions Judge Asifabad, Adilabad District. Vice Sri K.Sudershan Transferred	III Additional Chief Judge, City Civil Court, Hyderabad.	I Additional District and Sessions Judge, Adilabad.

7.	SMT. G.NEELIMA, Additional Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes at Hyderabad	II Additional District and Sessions Judge, Jagtial, Karimnagar District. Vice Smt. B.Prathima Transferred	Principal Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Hyderabad	Chairperson, Land Reforms Appellate Tribunal -cum- III Additional District Judge, Karimnagar
8.	SMT. P.VENKATA PADMA LALITHA SIVA JYOTI, II Additional Metropolitan Sessions Judge, Hyderabad-cum-XVI Additional Chief Judge, City Civil Court, Hyderabad.	IV Additional District and Sessions Judge (Fast Track Court), Warangal Vice Ms. C. Pavani Transferred	IV Additional Metropolitan Sessions Judge, Hyderabad-cum-XVIII Additional Chief Judge, City Civil Court, Hyderabad.	Judge, Family Court-cum-III Additional District and Sessions Judge, Warangal
9.	SMT. M.KANAKA DURGA V Additional MSJ (to try the offences against Women), Mahila Court, Hyderabad-cum-XIX Additional C.J., C.C.C., Hyderabad.	III Additional District and Sessions Judge, Gadwal, Mahabubnagar District Vice Sri S.Shiva Kumar Transferred	Special Court in the cadre of Sessions Judge for trial of Criminal Cases relating to elected MPs., and MLAs., of the Telangana State, Hyderabad.	IX Additional District and Sessions Judge, Wanaparthy, Mahabubnagar District.
<p>After assumption of the charge Smt.M. Kanaka Durge will be full additional charge to the post of Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Gadwal, Mahabubnagar District until further orders.</p> <p>Further, Sri K.Jaya Kumar, Special Court in the cadre of Sessions Judge for trial of Criminal Cases relating to elected MPs., and MLAs., of the Telangana State, Hyderabad is directed to take charge of the post of V Additional MSJ (to try the offences against Women), Mahila Court, Hyderabad-cum-XIX Additional C.J., C.C.C., Hyderabad and also the posts of Additional Sessions Judge for trial of Communal Offences-cum-VII Additional Metropolitan Sessions Judge, Hyderabad -cum- XXI Additional Chief Judge, City Civil Court, Hyderabad and Additional Metropolitan Sessions Judge to deal with Jubilee Hills Car Bomb Blast Case -cum- Additional Family Court, Hyderabad -cum-XXIII Additional Chief Judge, City Civil Court, Hyderabad -cum- IX Additional M.S.J, Hyderabad and will be full additional charge until further orders.</p>				
10.	SMT. B.PRATHIMA, II Additional District and Sessions Judge, Jagtial, Karimnagar District	Prl. District and Sessions Judge, Karimnagar (Post Kept Vacant)	Chairperson, Land Reforms Appellate Tribunal -cum- III Additional District Judge, Karimnagar	I Additional District and Sessions Judge, Karimnagar.
<p>After assumption of charge as Prl. District and Sessions Judge, Karimnagar, Smt. B.Prathima will be full additional charge to the post of Chairperson, Industrial Tribunal-cum-Presiding Officer, Labour Court-cum-VI Additional District and Sessions Judge, Godavarikhani, Karimnagar District until further orders.</p>				

11.	SRI LALSINGH SRINIVAS NAIK Chairperson, Industrial Tribunal-cum-Presiding Officer, Labour Court-cum-VI Additional District and Sessions Judge, Godavarikhani, Karimnagar District.	II Additional District and Sessions Judge (Fast Track Court), Nizamabad (Post Kept Vacant)	I Additional District and Sessions Judge, Karimnagar	Special Judge for trial of cases filed under SCs and STs (POA) Act, 1989 -cum- VIII Additional District Judge, Nizamabad.
12.	SRI A.VEERAI AH Special Judge for trial of SPE & ACB Cases, Karimnagar.	IV Addl. District and Sessions Judge (Fast Track Court), Karimnagar. Vice Smt. P. Lakshmi Kumari Transferred	Special Judge for trial of Cases under SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.	Judge, Family Court - cum- VIII Additional District and Sessions Judge, Karimnagar.
13.	SMT. P. LAKSHMI KUMARI IV Addl. District and Sessions Judge (Fast Track Court), Karimnagar	Special Judge for trial of SPE & ACB Cases, Karimnagar Vice Sri A.Veeraiah Transferred	Judge, Family Court - cum- VIII Additional District and Sessions Judge, Karimnagar	Special Judge for trial of Cases under SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar
IV Addl. District and Sessions Judge (Fast Track Court), Karimnagar is directed to handover charge of the post of Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act Cases to Additional District and Sessions Judge, Peddapalli, Karimnagar District and Additional District and Sessions Judge, Peddapalli, Karimnagar District shall hold full additional charge of POCSO Court until further orders.				
14.	SRI P.CHANDRA SEKHARA PRASAD, I Additional District and Sessions Judge, Khammam	V Additional District and Sessions Judge, Bhadradi Kothagudem, Khammam District Vice Sri Mohd. Abdul Rafi Transferred	Special Judge for trial of cases under SCs and STs (POA), Act, 1989 -cum- VII Additional District and Sessions Judge, Khammam	Special Judge for trial of cases under SCs and STs (POA), Act, 1989 -cum- VII Additional District and Sessions Judge, Khammam
15.	SMT R.DANIE RUTH Judge, Family Court-Cum-VI Additional District And Sessions Judge, Khammam	I Additional District and Sessions Judge, Khammam Vice Sri P.Chandra Sekhara Prasad, Transferred	--	Special Judge for trial of cases under SCs and STs (POA), Act, 1989 -cum- VII Additional District and Sessions Judge, Khammam.

Smt. R.Danie Ruth, after assumption of charge as I Additional District and Sessions Judge, Khammam, will be full additional charge to the post of Judge, Family Court-Cum-VI Additional District And Sessions Judge, Khammam until further orders.

16.	SMT. M.SHYAM SREE Special Sessions Judge For Fast Tracking The Cases Relating To Atrocities Against Women-Cum-VIII Additional District Judge, Khammam	II Additional District and Sessions Judge (Fast Track Court), Khammam (Post Kept Vacant)	Special Judge for trial of cases under SCs and STs (POA), Act, 1989 -cum-VII Additional District and Sessions Judge, Khammam.	Judge, Family Court-Cum-VI Additional District And Sessions Judge, Khammam
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Further, Sri T.Vinod Kumar, Special Judge for trial of cases under SCs and STs (POA), Act, 1989 -cum- VII Additional District and Sessions Judge, Khammam is directed to take charge of the post of Special Sessions Judge For Fast Tracking The Cases Relating To Atrocities Against Women-Cum-VIII Additional District Judge, Khammam and will be full additional charge until further orders.

17.	SRI MOHD. ABDUL RAFI, V Additional District and Sessions Judge, Kothagudem, Khammam District.	XIII Additional Chief Judge, (Fast Track Court), City Civil Court, Hyderabad (Post Kept Vacant)	Special Judge for trial of cases under SCs and STs (POA), Act, 1989 -cum-VII Additional District and Sessions Judge, Khammam	XIV Additional Chief Judge (Fast Track Court), City Civil Court, Hyderabad
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18.	SRI S.SHIVA KUMAR, III Additional District and Sessions Judge, Gadwal Mahabubnagar District	III Additional District and Sessions Judge-cum-III Additional Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District Vice Smt. K. Sailaja Transferred	IX Additional District and Sessions Judge, Wanaparthi, Mahabubnagar District	Metropolitan Sessions Judge -cum-I Additional District and Sessions Judge, Cyberabad at L.B.Nagar
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Further, Sri S. Shiva Kumar after assumption of his new post, is directed to take charge of the post of V Additional District and Sessions Judge-cum- V Additional Metropolitan Sessions Judge, L.B.Nagar Rangareddy District and also the posts for which the officer is holding full additional charge until further orders.

19.	SMT. P.ANNIE ROSE CHRISTIAN, Fast Track Sessions Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, Court, Gadwal, Mahabubnagar District.	II Additional District and Sessions Judge (Fast Track Court), Mahabubnagar. (Post Kept Vacant)	IX Additional District and Sessions Judge, Wanaparthi, Mahabubnagar District	Prl. District and Sessions Judge, Mahabubnagar
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20.	SRI A.KARNA KUMAR, Judge, Family Court-cum-VII Additional District and Sessions Judge, Medak at Sangareddy	VII Additional District and Sessions Judge (Fast Track Court), Nirmal, Adilabad District Vice SMT. Harisha Transferred	Special Judge for trial of cases filed under under SCs and STs (POA) Act, 1989 -cum- V Additional District and Sessions Judge, Sangareddy, Medak District	I Additional District and Sessions Judge, Adilabad.
Further, Sri P.Raju, Special Judge for trial of cases filed under under SCs and STs (POA) Act, 1989 -cum-V Additional District and Sessions Judge, Sangareddy, Medak District is directed to take charge of the post of Judge, Family Court-cum-VII Additional District and Sessions Judge, Medak at Sangareddy and will be in full additional charge until further orders.				
21.	SMT. M.BHAVANI, VI Additional District and Sessions Judge, Siddipet, Medak District.	IV Additional District and Sessions Judge (Fast Track Court), Siddipet, Medak District (Post Kept Vacant)	--	Shall assume regularly the post of IV Additional District and Sessions Judge, Siddipet, Medak District.
22.	SMT. K.MARUTHI DEVI, VIII Additional District and Sessions Judge, Medak	IV Additional District and Sessions Judge (Fast Track Court), Nalgonda (Post Kept Vacant)	Smt. M.Bhavani	I Additional District and Sessions Judge, Nalgonda
23.	SRI P.VASANTH, Chairman, L.R.A.T.-cum-II Additional District and Sessions Judge, Suryapet, Nalgonda District	VI Additional District and Sessions Judge, Warangal at Mahabubabad, Warangal District Vice Sri C.V.S. Sai Bhupathi Transferred	Principal District and Sessions Judge, Nalgonda	Chairman, Co-Operative Tribunal, Warangal
24.	SMT. G.PREMALATHA Special Judge for trial of cases under SCs and STs (POA), Act, 1989 -cum-VII Additional District Judge, Nalgonda.	III Additional District and Sessions Judge (Fast Track Court), Nalgonda (Post Kept Vacant)	Principal District and Sessions Judge, Nalgonda	I Additional District and Sessions Judge, Nalgonda
25.	SRI M.KRISHNA MURTHY, Judge Family Court -cum- VI Additional District and Sessions Judge, Nalgonda	Prl. District and Sessions Judge, Warangal (Post Kept Vacant)	I Additional District and Sessions Judge, Nalgonda	Chairman, Co-Operative Tribunal, Warangal
Further, Sri A.Jaya Raju, I Additional District and Sessions Judge, Nalgonda is directed to take charge of the post of Judge Family Court-cum-VI Additional District and Sessions Judge, Nalgonda and will be full additional charge until further orders.				

26.	SRI K.KUSHA, V Additional District and Sessions Judge, Bhongir, Nalgonda District	I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad (Post Kept Vacant)	I Additional District and Sessions Judge, Nalgonda	IV Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVIII Addl. Chief Judge, City Civil Court, Hyderabad.
27.	SRI B. THIRUPATHI Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women -cum- IX Additional District Judge, Nalgonda	Special Judge for trial of cases under SCs and STs (POA), Act, 1989 -cum-VII Additional District Judge, Nalgonda. Vice Smt. G.Premalatha Transferred	--	Principal District and Sessions Judge, Nalgonda
After assumption of charge Sri B. Thirupathi will be full additional charge to the post of Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women -cum- IX Additional District Judge, Nalgonda until further orders.				
28.	SMT. B.MANJARI, Chairperson, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge -cum- II Additional Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District	I Additional Chief Judge, City Civil Court, Secunderabad Vice Sri S.V.V.Natha Reddy	Special Judge for trial of cases filed under SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.	XII Additional Chief Judge, City Civil Court, Secunderabad.
Sri S.V.V.Natha Reddy, I Additional Chief Judge, City Civil Court, Secunderabad who is due for retirement on 31.5.2022 and will hand over charge of his post and also the post(s) for which the officer holding FAC post(s) to the XII Additional Chief Judge, City Civil Court, Secunderabad. Further, Smt. B.Manjari is directed to take the charge of the post of I Additional Chief Judge, City Civil Court, Secunderabad and also the post(s) of which the officer is holding full additional charge from XII Additional Chief Judge, City Civil Court, Secunderabad on 01.06.2022 and will be full additional charge until further orders.				
29.	SMT.K.SAILAJA, III Additional District and Sessions Judge-cum-III Additional. Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District.	V Additional District and Sessions Judge (Fast Track Court), Jangaon, Warangal District Vice SMT. T.Jaya Lakshmi Transferred	Metropolitan Sessions Judge -cum- I Additional District and Sessions Judge, Cyberabad at L.B.Nagar	Judge, Family Court-cum-III Additional District and Sessions Judge, Warangal.

30.	SRI B.SATHAIAH, V Additional District and Sessions Judge -cum- V Additional Metropolitan Sessions Judge, Rangareddy District	II Additional District and Sessions Judge (Fast Track Court), Mancherial, Adilabad District Vice Sri D. Venkatesh Transferred	Metropolitan Sessions Judge-cum-I Additional District and Sessions Judge, Cyberabad at L.B.Nagar.	I Additional District and Sessions Judge, Adilabad.
31.	SRI Y.JAYA PRASAD, XII Additional District and Sessions Judge, Vikarabad, Rangareddy District	XIII Additional District and Sessions Judge - cum- XIII Additional Metropolitan Sessions Judge, L.B. Nagar, Rangareddy District Vice Sri M. Srinivasa Chary Transferred	Special Judge for trial of cases filed under SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.	Judge, Family Court, L.B.Nagar, Rangareddy District
32.	SRI V.BALA BHASKARA RAO, XVI Additional District and Sessions Judge-cum-XVI Additional Metropolitan Sessions Judge-Cum-III Additional Judge, Family Court, Malkajgiri, Rangareddy District.	V Additional District and Sessions Judge, Bhongir, Nalgonda District VICE Sri K.Kusha Transferred	Judge, Family Court, L.B.Nagar, Rangareddy District	I Additional District and Sessions Judge, Nalgonda
33.	SRI B.GAUTHAM PRASAD, VIII Additional District and Sessions Judge-cum-VIII Additional. Metropolitan Sessions Judge, L.B.Nagar, Ranga Reddy District.	Chairman, LRAT-cum- II Additional District Judge, Suryapet, Nalgonda District Vice Sri P.Vasanth Transferred	Judge, Additional Family Court, L.B.Nagar, Rangareddy District	Principal District and Sessions Judge, Nalgonda
34.	SMT. Y.PADMA, IX Additional District and Sessions Judge (Fast Track Court) -cum- IX Additional Metropolitan Sessions Judge, L.B.Nagar, R.R.District	Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women -Cum- X Additional District and Sessions Judge, Mahabubnagar (Post Kept Vacant)	Judge, Additional Family Court, L.B.Nagar, Rangareddy District	Prl. District and Sessions Judge, Mahabubnagar

35.	SRI T.RAGHURAM, XI Additional District and Sessions Judge (Fast Track Court)-cum-XI Additional Metropolitan Sessions Judge, Medchal, Rangareddy District	VI Additional District and Sessions Judge, Siddipet, Medak District Vice SMT. M. Bhavani Transferred	XV Additional District and Sessions Judge -cum- XV Additional Metropolitan Sessions Judge -cum- II Additional Family Court, Miyapur at Kukatpally, Rangareddy District	Smt. M.Bhavani
36.	SRI M.SRINIVASA CHARY, XIII Additional District and Sessions Judge -cum- XIII Additional Metropolitan Sessions Judge, L.B. Nagar, Rangareddy District	VIII Additional District and Sessions Judge (Fast Track Court), Bhupalpally-Jayashankar, Warangal District (Post Kept Vacant)	Judge, Family Court, L.B.Nagar, Rangareddy District	Judge, Family Court-cum-III Additional District and Sessions Judge, Warangal
37.	SRI B.SURESH, I Additional District and Sessions Judge, Warangal	XI Additional District And Sessions Judge (Fast Track Court) -cum- XI Additional Metropolitan Sessions Judge, Medchal, Rangareddy District Vice Sri T. Raghuram Transferred	Chairman, Co-Operative Tribunal, Warangal	XV Addl. District and Sessions Judge -cum- XV Additional Metropolitan Sessions Judge -cum- II Addl. Family Court, Miyapur at Kukatpally, Rangareddy District
38.	SMT. N.ROJA RAMANI Chairperson, Land Reforms Appellate Tribunal-cum-II Additional District and Sessions Judge, Warangal	Judge, I Additional Family Court, City Civil Court, Hyderabad Vice Smt. V. Sharada Devi Transferred	Chairman, Co-Operative Tribunal, Warangal	Smt. V.Sharada Devi
39.	SMT. KOKA RADHA DEVI, Special Judge for trial of Cases under SCs & STs (POA) ACT, 1989 - CUM - VII Additional District and Sessions Judge, Warangal	Chairperson, Land Reforms Appellate Tribunal-cum-II Additional District and Sessions Judge, Warangal Vice Smt. N.Roja Ramani Transferred	Judge, Family Court-cum-III Additional District and Sessions Judge, Warangal.	Chairman, Co-Operative Tribunal, Warangal
40.	MS. C.PAVANI IV Additional District and Sessions Judge (Fast Track Court), Warangal	Special Judge for trial of Cases under SCs & STs (POA) ACT, 1989 - cum - VII Additional District and Sessions Judge, Warangal Vice Smt. Koka Radha Devi Transferred	Judge, Family Court-cum-III Additional District and Sessions Judge, Warangal	Judge, Family Court-cum-III Additional District and Sessions Judge, Warangal

41.	SMT. T.JAYA LAKSHMI V Additional District and Sessions Judge (Fast Track Court), Jangaon, Warangal District	I Additional District and Sessions Judge, Warangal Vice Sri B. Suresh Transferred	Judge, Family Court-cum-III Additional District and Sessions Judge, Warangal	Chairman, Co-Operative Tribunal, Warangal
42.	SRI C.V.S.SAI BHUPATHI, VI Additional District and Sessions Judge, Mahabubabad, Warangal District	II Additional Metropolitan Sessions Judge, Hyderabad-cum-XVI Additional Chief Judge, City Civil Court, Hyderabad Vice Smt. P. Venkata Padma Lalitha Siva Jyoti Transferred	Chairman, Co-Operative Tribunal, Warangal	IV Additional Metropolitan Sessions Judge, Hyderabad-cum-XVIII Additional C.J., C.C.C., Hyderabad
43.	Dr. SUNNAM SRINIVASA REDDY, District Judge now working as Additional Director, Telangana State Judicial Academy, Secunderabad.	XXVI Additional Chief Judge, City Civil Court, Hyderabad Vice Sri D. Ravindra Sharma Transferred	Director, Telangana State Judicial Academy, Secunderabad	III Additional Chief Judge, City Civil Court, Hyderabad

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges / Unit Heads, shall make alternative arrangements under intimation to the High Court.

Further the officers who are holding full additional charge of the post(s) if any are directed to hold the court proceedings at least once in week if the said court is located away from the place they are working as per the convenience of the Bar Association and litigant public in view of the circular instructions issued by the High Court and inform the same to the High Court for information.

NOTE:	1.	All the officers shall get themselves relieved from their present posts and join in their new posts on or before 31.05.2022 without fail.
	2.	Smt. B. Manjari, the officer who is under the transfer orders shall join on or before 01.06.2022 without fail.
	3.	All the officers who are availing summer vacation permission upto 03.06.2022 and who are under these transfer orders shall join in their new posts on or before 31.05.2022 without fail.
	4.	All the Officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
	5.	The Order placed in the High Court's Website www.tshc.gov.in and the downloaded copy from the web site is valid for relieving and joining duty.

Rana
27/5/22
REGISTRAR (VIGILANCE)

To

1. The officers and in-charge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to **Hon'ble Judges** (for placing before their Lordship's kind perusal).

3. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad
4. The Secretary to Government, Law (L.A & J – SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, High Court Premises, Hyderabad.
7. The Member Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad.
11. The Principal Special Judge for CBI Cases, Hyderabad

12. **THE PRINCIPAL DISTRICT JUDGES:**
Adilabad, Karimnagar, Khammam, Mahaboobnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal

13. The Pay and Accounts Officer, Hyderabad:

14. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Karimnagar, Khammam, Mahaboobnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at Hyderabad and Warangal.

15. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II (buildings) Section, (c) Vigilance Cell, (d) E.Section, (e) Work Review Cell, (f) O.P. Cell, (g) D.I (Budget) Section, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section (k) Accounts Section, and (l) J.Special (M&T) Section High Court for the State of Telangana, Hyderabad.